

LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

Order dated: 02.09.2016

Present : Hon'ble Mr. Justice Vishnu Chandra Gupta, Judicial member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

1. M.A. 350/00343/2016 MOUMITA KAR
O.A. 350/00769/2016
2. M.A. 350/00344/2016 SANJEEV RAI
O.A. 350/00770/2016
3. M.A. 350/00345/2016 RABI BANIK
O.A. 350/00771/2016
4. M.A. 350/00346/2016 PRITAM BISWAS
O.A. 350/00772/2016
5. M.A. 350/00347/2016 SARITA KUMARI
O.A. 350/00773/2016

VS.

POSTS

For the Applicant : Mr. A. Banerjee, Counsel
Mr. P. Sanyal, Counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER (ORAL)

JUSTICE V.C. GUPTA, JM:

Today the Original Applications No. 769/2016 to 773/2016 have already been decided wherein the impugned order of termination of engagement of the applicants as GDS has been set aside.

2. Hence, there is no need to decide the applications for vacation of interim order. The order passed at the interim stage stands merged with the final order.
3. Accordingly, all the M.A.s are disposed of. No costs.

(Jaya Das Gupta)
Administrative Member

(Justice V.C. Gupta)
Judicial Member

drh